

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

38

CP/308(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES: Innoven Capital India Private Limited

SECTION: 66 OF THE COMPANIES ACT, 2013

ORDER

1. Adv. Hemant Sethi, Ld. Counsel for the Petitioner present. Mr. Altap Shaikh, Representative for the RD present.
2. Representative for the RD submits that RD does not have any objections to the scheme.
3. Heard the counsel and perused the records. **Reserved for orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)